### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 5580 TO BE ANSWERED ON 26.07.2019

#### **Paris Agreement on Climate Change**

#### 5580. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has surrendered/compromised on India's issues during the Paris Agreement Meet on Climate Change despite opposition from various sections of the Government and if so, the details thereof;
- (b) whether it has come to the notice of the Government that a public official of the previous American Government has gone public on the issue;
- (c) if so, the details thereof and the measures that are being taken to counter the version in detail; and
- (d) the response of the Government thereto?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) No Sir. India's interests are fully protected under the Paris Agreement. India led from the front to ensure that the principles of equity and Common But Differentiated Responsibilities and Respective Capabilities (CBDR-RC) becomes the basis for implementation of the Paris Agreement. Along with differentiation, inclusion of sustainable lifestyles and climate justice in the preamble of the Paris Agreement was also ensured by India. Further, provision of support for climate action, technology transfer and capacity building have been clearly laid down in the Paris Agreement.
- (b) to (d): International negotiations involve numerous interactions with other countries and the above aspects of the Paris Agreement clearly manifest that India's line of thinking on the issue prevailed.

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